

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE)**

Original Application No.109/2023 (SZ)

Raja Mani. K.  
No.3A, 1<sup>st</sup> Main Road,  
Ashok Nadavanam,  
Kuppaththumedu,  
Soranchery Post-600072,  
Thiruvallur District.

..Applicant.

Versus

1. Avadi Corporation, rep. by its commissioner  
N M Road,  
Avadi-600 054

2. Tamil Nadu Pollution Control Board,  
Rep.by its Member Sectary,  
Chennai.

3. The District Collector,  
1<sup>st</sup> Floor Collectorate,  
Thiruvallur.

..Respondents.

**FURTHER STATUS REPORT FILED BY THE 1<sup>st</sup>RESPONDENT**

I, R.Saranya, I.A.S, D/o. of Thiru. Ramachandran aged about 31 years, having office, Avadi City Municipal Corporation, N M Road, Avadi do hereby solemnly affirm and sincerely state as follows: -

1. I am representing the 1<sup>st</sup> Respondent herein and as such am well acquainted with the facts of the case through available records. I am filing this status report on behalf of the 1<sup>st</sup> respondent herein.

  
COMMISSIONER  
AVADI CITY MUNICIPAL CORPORATION

2. I submit that the above application filed by the applicant praying for the following reliefs:

A. Restraining this respondent from burning the garbage in the garbage yard, direction to construction compound wall, further sought direction to strictly dispose of the solid waste as per the rules.

including other prayers from the other respondents.

3. This respondent submits that after careful perusal of OA No.109/2023, and in response to the directions of this Hon'ble Tribunal, this respondent filed several reports regarding the steps taken to comply the orders of this Hon'ble Tribunal and the same may be treated as part and parcel of this report.
4. This respondent humbly submits that in continuation of the earlier reports, this respondent filing this report to establish the subsequent development performed by this respondent.
5. This respondent submits that under the scheme of Clean India 2.0, in Sekkadu Compost Yard situated at Ward-37 Zone-4 within the limits of this respondent tender was called for to erect newly Material Recovery Facility - MRF (Semi-Automatic) having 50 TPD capacity with estimated cost of Rs.567.50 lakhs, the foundation work are going on, the entire work committed will be completed within the 6 months. The photographs of the work are attached to this report.

  
COMMISSIONER  
AVADI CITY MUNICIPAL CORPORATION

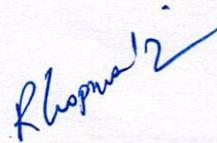
6. Further a tender was called for on 05.08.2025 to build compound wall for the remaining area in Sekkadu Compost Yard with an estimated cost of Rs.99.50 lakhs under the 15<sup>th</sup> Central Finance Commission and work order was also given to a successful bidder of M/s. Sadha Constructions on 18.08.2025 and work is going on. This work also will be fully completed within 3 months. The photographs of the work are attached to this report.
7. This respondent further submits that since the commencement of the work was delayed due to the onset of the North-East monsoon season. Currently, the above work is 40 percent complete and a photograph of the same are attached along with this report.

It is, therefore, prayed that this Hon'ble Tribunal may kindly be pleased to consider the above facts and efforts taken by this respondent and close the above OA No.109/2023 and pass such further or other orders or orders as deem and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 13<sup>th</sup> day of December, 2025.

  
Commissioner

Avadi city Municipal Corporation.



Counsel for 1<sup>st</sup> Respondent

**BEFORE THE  
NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

Original Application No.109 of 2023(SZ)

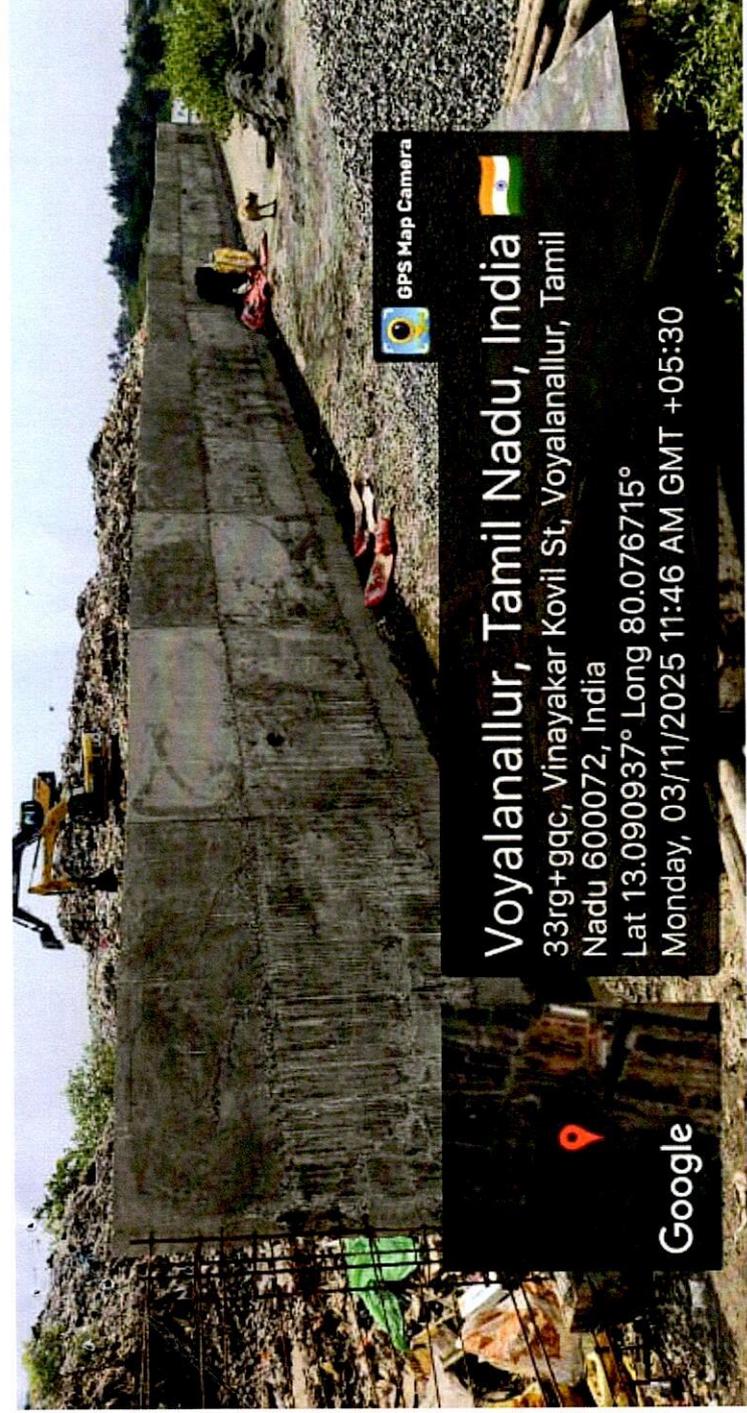
**REPORT FILED BY  
THE 1<sup>ST</sup> RESPONDENT  
AVADI CITY MUNICIPAL  
CORPORATION Dt. 13.12.2025**

Nith PHOTOGRAPHS

M/s. RA. GOPINATH-549/2005  
Counsel for Respondent-1

STANDING COUNSEL FOR  
AVADI MUNICIPAL CORPORATION.

9840889987



## Voyalanallur, Tamil Nadu, India

33rg+gqc, Vinayakar Kovil St, Voyalanallur, Tamil Nadu 600072, India

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Monday, 03/11/2025 11:46 AM GMT +05:30



GPS Map Camera



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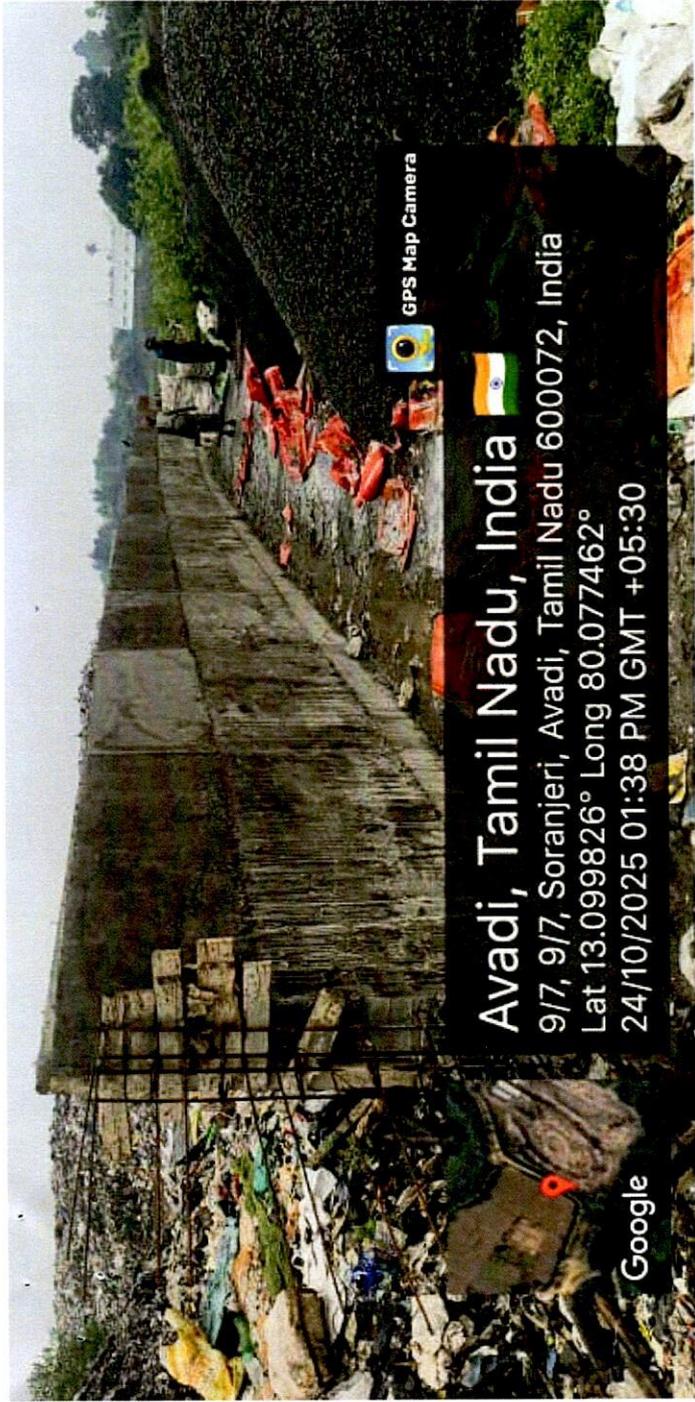
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GPS Map Camera





## Avadi, Tamil Nadu, India

9/7, 9/7, Soranjeri, Avadi, Tamil Nadu 600072, India

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Google



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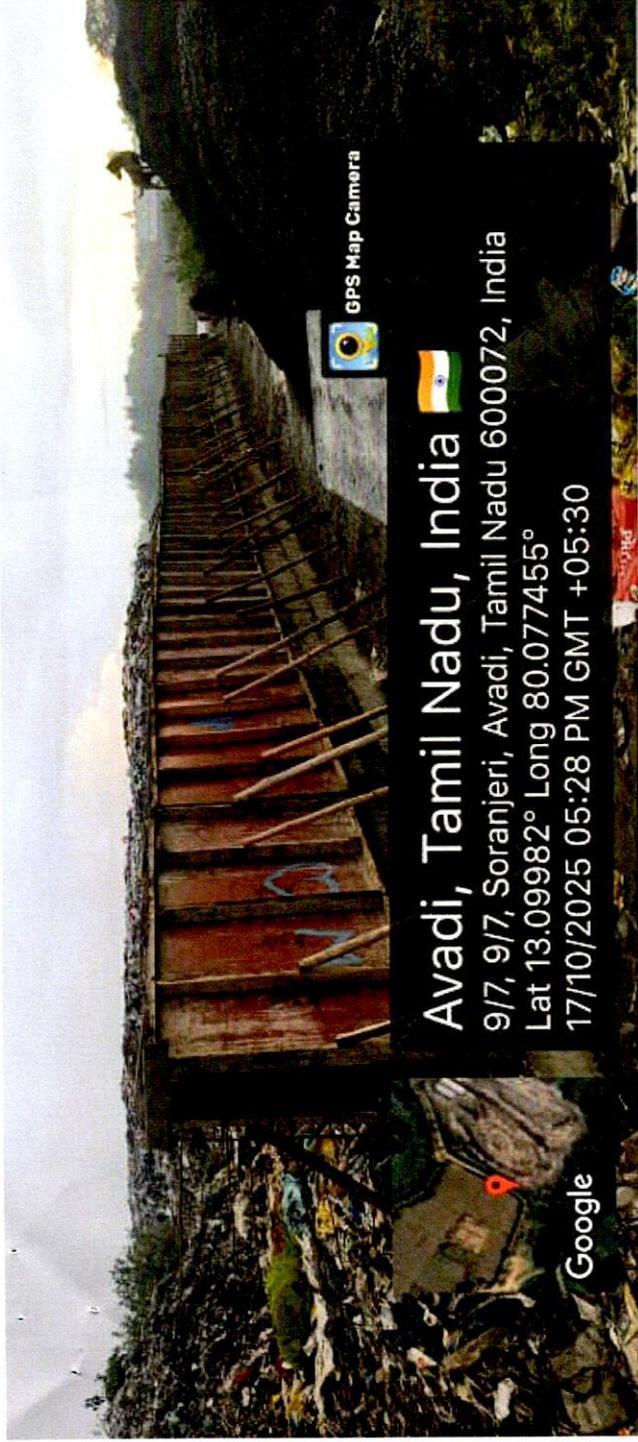
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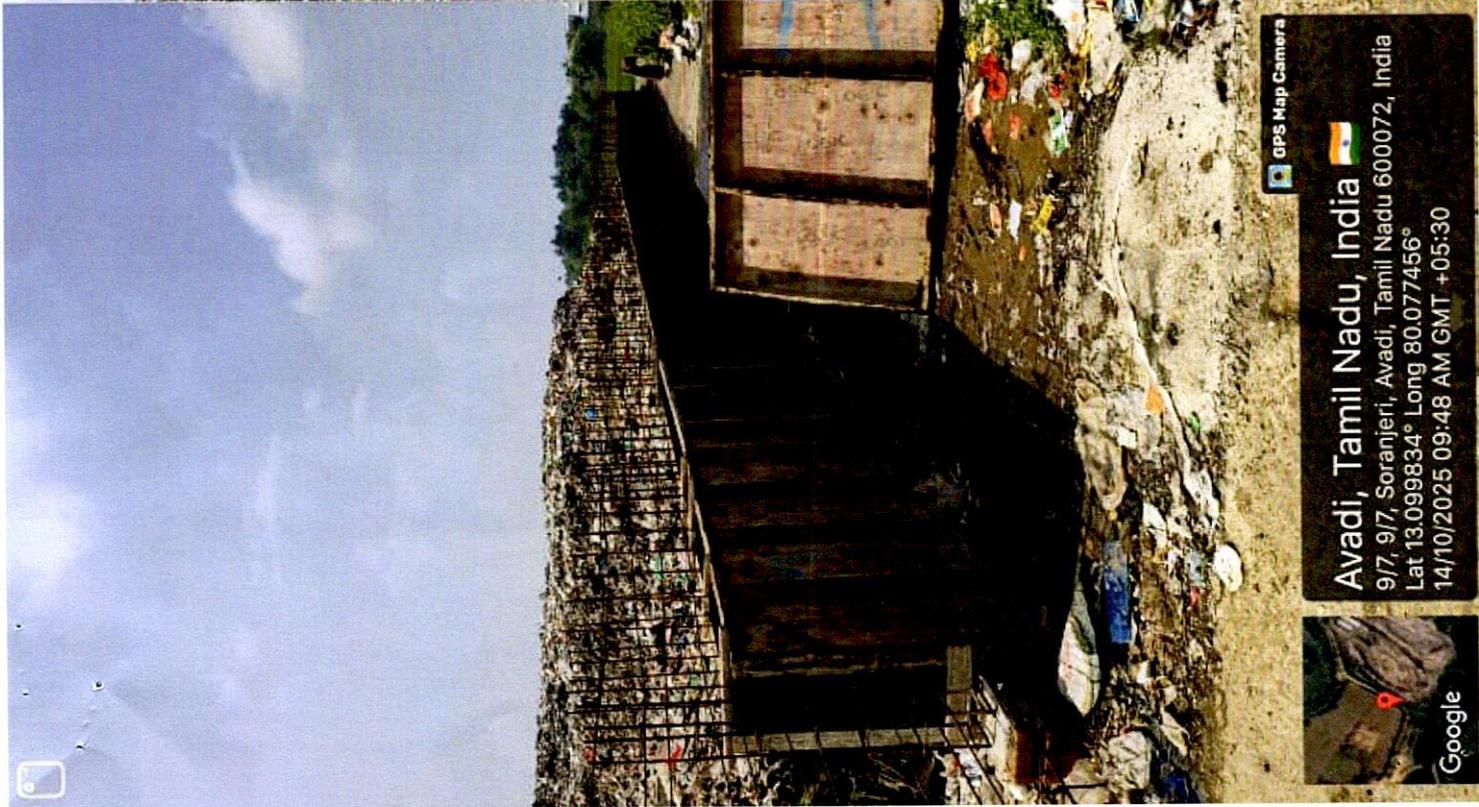
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24/10/2025 01:24 PM GMT +05:30

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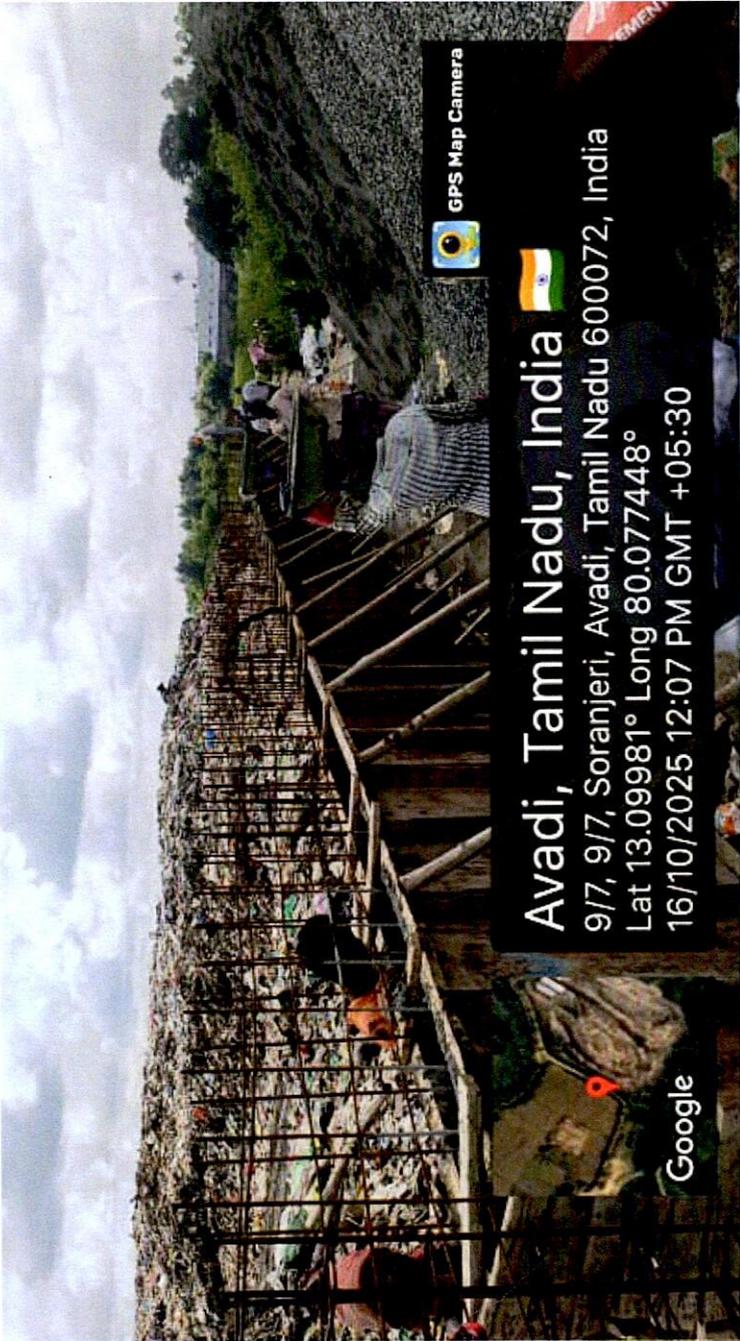




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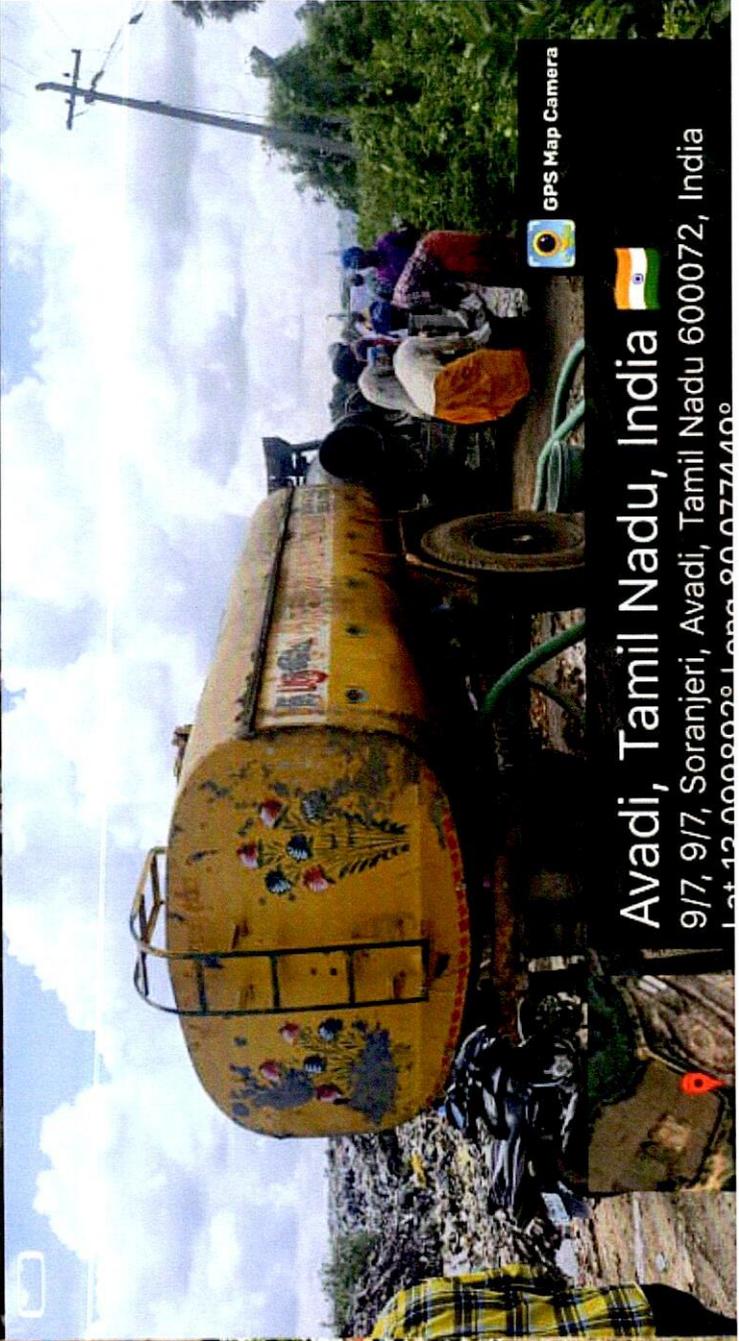
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9/7, 9/7, Soranjeri, Avadi, Tamil Nadu 600072, India  
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GPS Map Camera

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GPS Map Camera

Google



GPS Map Camera



# Avadi, Tamil Nadu, India

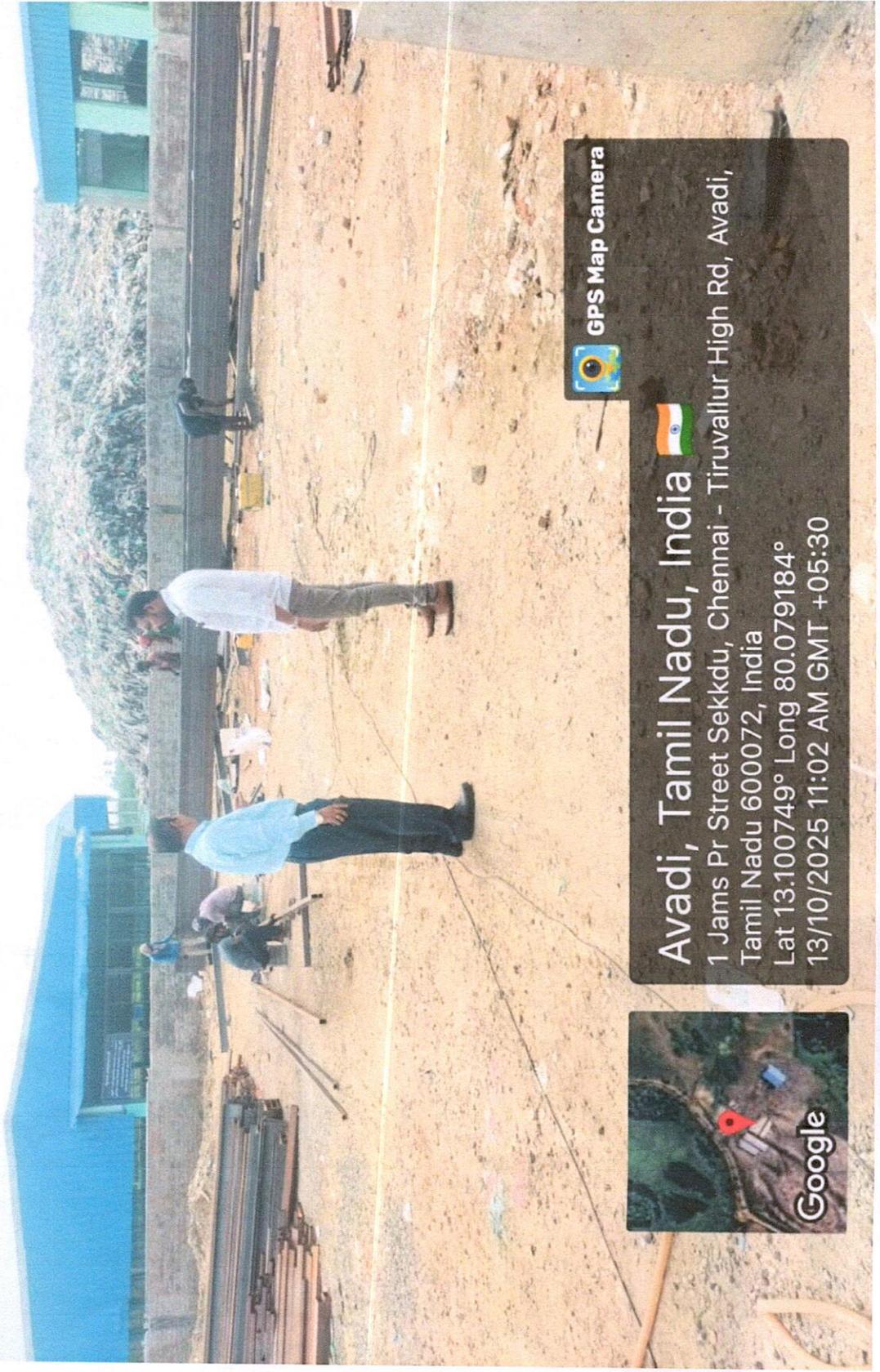
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Rd, Avadi, Tamil Nadu 600072, India

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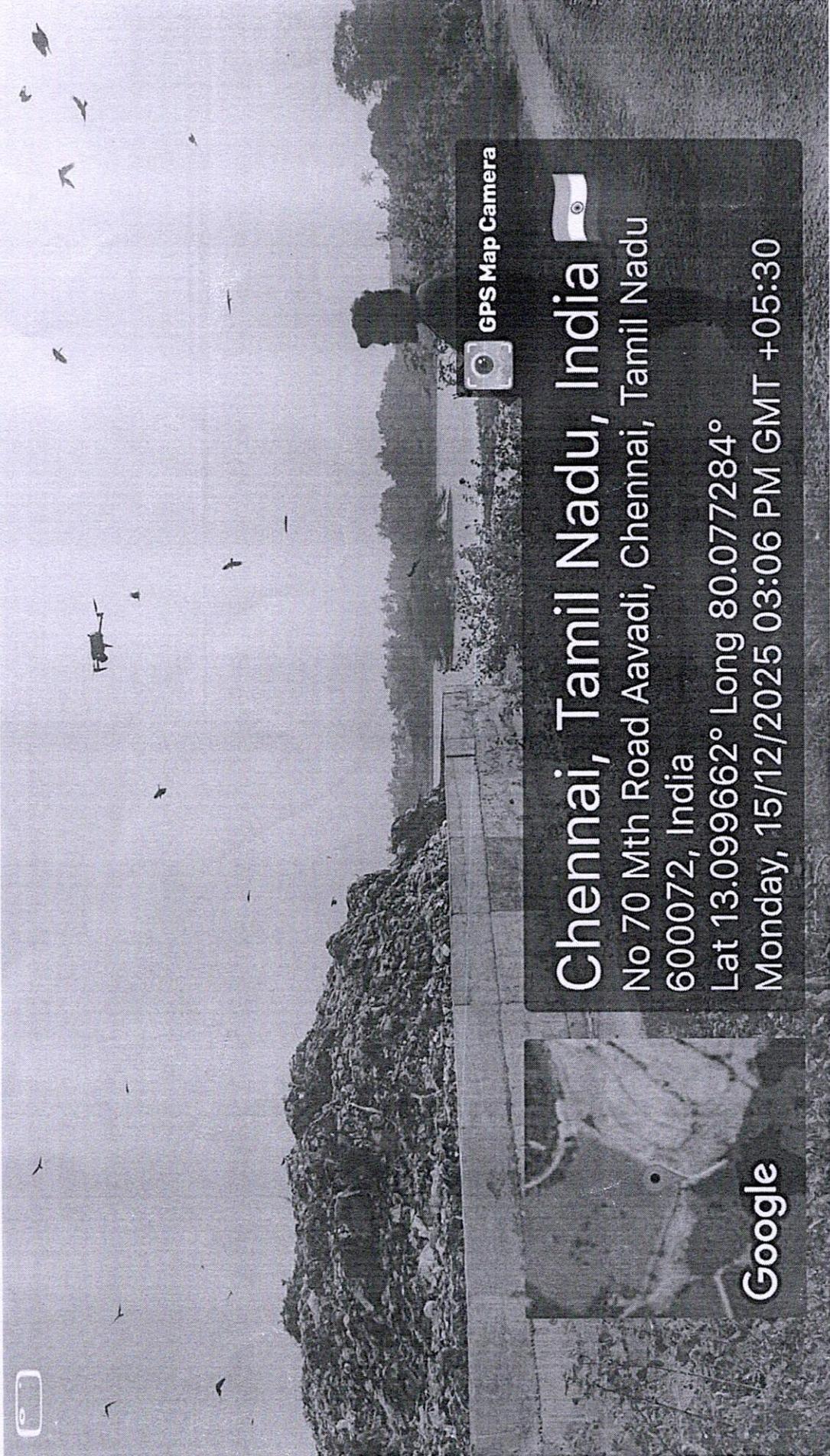
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# Avadi, Tamil Nadu, India

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Tamil Nadu 600072, India  
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GPS Map Camera



Chennai, Tamil Nadu, India

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600072, India

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